

and that the goods have been delivered and accepted by the buyer;

OR

- (ii) an undertaking to produce a Bank certificate within six months to the effect that foreign exchange has been realised in respect of exports against which the import licence has been claimed.

The facility of claiming a licence against an undertaking to produce Bank Certificate within six months was withdrawn subsequently with effect from 1st July, 1965.

With the devaluation of the rupee on 6th June, 1966, the Export Promotion Schemes were abolished. A new policy of replenishment licences against exports made on or after 8th June 1966 was introduced. Under this policy, production of a Bank Certificate is no longer inter-linked with the grant of import licences, as replenishment licences are issued on the basis of documentary evidence indicating the physical export.

(b) As regards the number of import licences issued year-wise without the Bank Certificate from 1st April, 1962 to 31st March, 1967 no statistics as to the different categories of exporters, to whom licences have been issued on the basis of banker's certificate or otherwise, is maintained.

(c) As the import licences, without a Bank Certificate, have been issued in accordance with the Government policy, the question of fixing responsibility does not arise. In the case of the exporters who failed to bring in the export proceeds within the period stipulated in their undertakings suitable penal action has been taken.

Aluminium Factory in Maharashtra

1279. **Shri Madhu Laxaye:**
Shri S. M. Banerjee:
Dr. Ram Manohar Lohia:
Shri George Fernandes:

Will the Minister of Steel, Mines and Metals be pleased to refer to the

reply given to Unstarred Question No. 751 on the 7th April, 1967 and state:

(a) whether the project report of the expert team of the West German Consultants regarding the location of an aluminium factory at Ratanagiri in Maharashtra has been examined; and

(b) if so, the results thereof?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) and (b). As stated in reply to Unstarred Question No. 751 on the 7th April, 1967, the cost estimated prepared by M/s. Vereinigte Aluminium Werke, the West German Consultant, were found to be on the high side and they were accordingly asked to explore the possibilities of reducing the same and to clarify certain assumptions about the capacity of the plant. The project report is now being further examined in the light of the clarifications furnished by the Consultants with a view to bringing down the cost estimates.

Manufacture of Tractors

1280. **Shri Manibhai J. Patel:**
Shri Hukam Chand Kachwal:
Shri Jagannath Rao Joshi:
Shri Ram Singh Ayarwal:
Shri Ram Kishan Gupta:
Shri Nitiraj Singh Chaudhary:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Heerji Bhal:
Shri K. Pradhani:
Shri Y. S. Kuchwah:
Shri Nathu Ram Ahirwar:

Will the Minister of Industrial Development and Company Affairs be pleased to refer to the reply given to Starred Question No. 177 on the 31st March, 1967 and state:

(a) whether the detailed project Report regarding the manufacture of Tractors in India in collaboration with Czechoslovakia has since been examined;

(b) if so, the main features of the Report; and

(c) Government's reaction thereto?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (c). The first part of the Detailed Project Report for the proposed plant for manufacture of tractors and agricultural implements under Public Sector has been received from M/s. Motokov of Czechoslovakia on the 22nd May, 1967 and is being examined.

Inventories in the H.E.C., Ranchi

1281. Shri F. K. Ghosh: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the total value of the inventories lying idle in the stores of the Heavy Engineering Corporation, Ranchi;

(b) the period for which they are lying idle;

(c) the purpose for which they were expected to be put to use; and

(d) the amount of foreign exchange involved in such inventories?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Rs. 94.66 lakhs as on 1st April, 1967.

(b) For more than one year—Rs. 27.91 lakhs

For more than two years—Rs. 39.75 lakhs.

For more than three years—Rs. 27.00 lakhs.

(c) Some were required for construction works and some are raw materials for production.

(d) Rs. 4.35 lakhs.

Supply of Machines by H.E.C., Ranchi to Bokaro Steel Ltd.

1282. Shri P. K. Ghosh: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the Heavy Engineering Corporation, Ranchi has undertaken to

supply certain machines and structural to the Bokaro Steel Ltd.;

(b) if so, the details thereof and the total value of the contract; and

(c) when these orders will be executed by the Heavy Engineering Corporation?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir.

(b) Heavy Engineering Corporation is to supply about 80,000 tonnes of various items of mechanical equipment and 30,000 tonnes of structural. Formal orders for the entire quantity have not, however, been placed so far. At this stage it is not possible to indicate the total value.

(c) From 1967-68 to 1970-71.

Supply of Material by H.E.C., Ranchi to Bhilai Steel Project

1283. Shri P. K. Ghosh: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the Heavy Engineering Corporation Ltd., Ranchi has supplied certain engineering material to Bhilai Steel Project;

(b) if so, the total value thereof; and

(c) whether the material has been approved by the Bhilai Steel Project and whether they are going to place further orders with the H.E.C.?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir.

(b) and (c). The information is being collected and will be placed on the Table of the House.

Non-Graduate Gazetted Railway Officers

1284. Shri Indrajit Gupta: Will the Minister of Railways be pleased to state:

(a) whether the question of giving extension of service to some non-